

16.33 hrs.

COMMITTEE ON GOVERNMENT
ASSURANCES

Third Report

[Translation]

PROF VIJAY KUMAR MALHOTRA
(Delhi Sadar) I present the third report (Hindi
and English versions) of the Committee on
Government Assurances

16.33 1/2 hrs.

COMMITTEE ON ABSENCE OF
MEMBERS FROM THE SITTINGS OF
THE HOUSE

[Translation]

SHRI BABANRAO DHAKNE (Beed) I
present the second report (Hindi and English
versions) of the Committee on Absence of
Members from the Sittings of the House

16.34 hrs.

RE MANDAL COMMISSION RE-
PORT

[Translation]

SHRI J. P. AGARWAL (Chandni Chowk)
Mr Deputy Speaker, Sir, I have strong ob-
jection to Lt Governors order of keeping the
schools in Delhi closed for 30 days. Is there
a Civil war going on in Delhi or the Lt
Governor and the Home Minister are not
capable of maintaining law and order or are
the students of Delhi throwing bombs here
and there? Is there so much of panic and
terror in the city that schools had to be closed
down. It is indeed unfortunate. On the other
hand, one of the Ministers have given a call
to the people to come in streets and fight for
their rights. The Government wants to insti-
gate the people to fight and at the same time
they are playing with the lives of students. I

request the Government to remove the Lt
Governor and withdraw this order. The
Bhartiya Janata Party is adopting a dual
policy on this issue. On the one hand their
party colleague Shri J. K. Jain is on a hunger-
strike against the implementation of the
Mandal Commission Report whereas on the
other hand they are speaking like this in the
House. They say something here but out-
side the House they say something
else. (Interruptions)

I want to know whether the Government
will withdraw this order? It is unjustified and
the public is being deceived. What do you
want to show in Delhi by way of this order
after all? (Interruptions)

PROF VIJAY KUMAR MALHOTRA
(Delhi Sadar) Mr Deputy Speaker, Sir, I had
given a notice for raising this issue in the
Zero Hour but I was not permitted. Now I
wonder how Shri Agarwal has been permit-
ted to raise it.

Mr Deputy Speaker, Sir, I want to say
that the closing of schools in Delhi for 30
days is certainly unjustified. The order re-
minds us of the rule of Mohammad Tughlak.
What is the fault of these children that schools
have been closed for 30 days? As far as I
know, schools particularly in Delhi have never
been closed for 30 days in such a way not
even during the British period. Why has
such an order been released now when even
during the British rule such a thing never
happened? The Central Government has
compelled the Delhi Administration to issue
such an order.

Order was also issued to three universi-
ties in Delhi to close down but I want to
congratulate all the three Vice-Chancellors
of these universities as they decided among
themselves to keep the institutions open.
Even during the British period the authority
and the autonomy of the universities was
always recognised. The decision of the
opening or closing the universities should be
taken by the Vice-Chancellor and not by the
Government.